

ITEM NO.102

COURT NO.1

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.569/2011

(Arising out of impugned final judgment and order dated 11-11-2010 in CR No. 6116/2010 11-11-2010 in CR No. 6116/2010 11-11-2010 in CR No. 6116/2010 passed by the High Court Of Punjab & Haryana At Chandigarh)

RAM LAL (DEAD) THROUGH LRS

Petitioner(s)

VERSUS

RAM DASS

Respondent(s)

WITH SLP(C) No.2426/2012 (IV-B)  
SLP(C) No.4716/2011 (IV-B)  
SLP(C) No.8628/2015 (IV-B)  
SLP(C) No.12541/2012 (IV-B)  
SLP(C) No.14311/2015 (IV-B)  
SLP(C) No.11913/2011 (IV-B)  
SLP(C) No.17458/2013 (IV-B)  
SLP(C) No.18242-18246/2012 (IV-B)  
SLP(C) No.15558/2016 (IV-B)  
SLP(C) No.18378/2012 (IV-B)  
SLP(C) No.17621/2015 (IV-B)  
SLP(C) No.17624/2015 (IV-B)  
SLP(C) No.18211/2016 (IV-B)  
SLP(C) No.17825/2016 (IV-B)  
SLP(C) No.18152/2016 (IV-B)  
SLP(C) No.25284-25285/2015 (IV-B)  
SLP(C) No.23885/2015 (IV-B)  
SLP(C) No.31507/2015 (IV-B)  
SLP(C) No.31511/2015 (IV-B)  
SLP(C) No.27346/2011 (IV-B)  
SLP(C) No.26925/2011 (IV-B)  
SLP(C) No.28107/2011 (IV-B)  
SLP(C) No.28371/2011 (IV-B)  
SLP(C) No.28593/2011 (IV-B)  
SLP(C) No.31284/2011 (IV-B)  
SLP(C) No.30744/2011 (IV-B)  
SLP(C) No.31192/2011 (IV-B)  
SLP(C) No.34304/2012 (IV-B)  
SLP(C) No.33411-33412/2011 (IV-B)  
SLP(C) No.31429/2014 (IV-B)  
SLP(C) No.35980/2013 (IV-B)  
SLP(C) No.2091/2012 (IV-B)  
SLP(C) No.15524/2017 (IV-B)

SLP(C) No.35177/2017 (IV-B)  
SLP(C) No.25727/2017 (IV-B)  
SLP(C) No.23282/2017 (IV-B)  
SLP(C) No.32248-32251/2017 (IV-B)  
SLP(C) No.35181/2017 (IV-B)  
SLP(C) No.35176/2017 (IV-B)  
SLP(C) No.35174/2017 (IV-B)  
SLP(C) No.36365/2017 (IV-B)

Date : 20-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE SANJIV KHANNA

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UPON hearing the counsel the Court made the following  
O R D E R

Heard in-part.

Put up for further hearing tomorrow (21.02.2019).

(Chetan Kumar)  
A.R. - cum - P.S.

(Anand Prakash)  
Court Master